

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 884
TO BE ANSWERED ON 21.11.2016

Free Education

† 884. **PROF. PREM SINGH CHANDUMAJRA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to make education upto tenth standard free of cost in the country;
- (b) if so, the details thereof;
- (c) whether any time-limit has been fixed for the implementation of the aforesaid proposal; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

(a) to (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to every child of the age of six to fourteen years in a neighbourhood school till completion of elementary education. The Central Advisory Board of Education (CABE) in its 63rd meeting held on 19th August, 2015 decided to reconstitute the Sub-Committee on 'Extension of Right of Children to Free and Compulsory Education (RTE) Act, 2009 to Secondary Education'. Accordingly, the Sub-Committee has been reconstituted on the 4th April, 2016 and modified by order dated 27th May, 2016.
